

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2137
ANSWERED ON:09.03.2011
PHALGUNA SAKA EVE TEASING MOLESTATION
Choudhary Shri Bhudeo;Singh Smt. Meena

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number incidents of eve teasing/molestation in schools/colleges reported during each of the last three years, state/UT-wise alongwith the action taken in each of these cases;
- (b) the details of the directions issued by the Government to the college and school authorities to check the recurrence of such events; and
- (c) the steps taken/proposed to be taken by the government to setup helpline to help the victims of such offence?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) There have been reports of sporadic incidents of eve teasing/molestation in schools/colleges. As education is a concurrent subject and majority of schools/colleges are under the purview of State Governments, data on number of such incidents is not centrally maintained in this Ministry.
- (b) The Ministry of Human Resource Development have issued instructions to States/Union Territories on 8.8.2006 and 5.8.2010 to take suitable remedial measures to ensure safety of girls in schools. UGC has also framed Regulations on curbing the menace of ragging in higher educational institutions in 2009 which have been enforced from 17.6.2009.
- (c) The Government of National Capital Territory of Delhi has set up a Helpline (1800116888) in State Council of Educational Research and Training (SCERT) to attend to the queries of the school children. University Grants Commission has established a 24x7 tollfree anti-ragging helpline (1800-180-5522) with call centre facilities in English, Hindi and regional languages (Tamil, Telugu, Malayalam, Kannada, Punjabi, Marathi, Oriya, Assamese, Gujarati and Bengali) for helping victims.